

is laid on the Table of the Lok Sabha. [See Appendix X, annexure No. 19].

The information relating to the actual establishment of such schools is being collected from the States concerned and will be furnished later.

Mines in Tripura

*1945. **Shri Biren Dutt:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether any licence has been issued recently to operate mines in Tripura; and

(b) if so, for which particular region the licence has been issued?

The Deputy Minister of Education (Dr. K. L. Shrimall): (a) and (b). No licence has been issued recently to operate mines in any region of Tripura.

Historical Monuments

*1949. **Col. Zaidi :** Will the Minister of Education be pleased to state:

(a) whether it is a fact that a number of historical monuments are being spoilt by uncontrolled building activities in too close proximity to them; and

(b) if so, the action proposed to be taken?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes, Sir.

(b) The question of amending the Ancient Monuments Preservation Act, 1904 to cover such cases is under examination.

Directorate For Mines

*1952. **Shri Sanganna:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether the Government of Orissa have approached the Centre for technical assistance or otherwise in the matter of creating a separate Directorate for mines in the State; and

(b) if so, with what results?

The Deputy Minister of Education (Dr. K. L. Shrimall): (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix X, annexure No. 20].

Oriental Public (Khuda Baksh) Library Patna

*1953. **Shri Nageshwar Prasad Sinha:** Will the Minister of Education be pleased to state:

(a) whether Government have received a scheme from the Government of

Bihar for effecting improvements in the Oriental Public (Khuda Baksh) Library Patna; and

(b) if so, the steps taken by the Central Government thereon?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes, Sir. A scheme for air-conditioning a part of the Library has been received.

(b) Some information necessary for the examination of the proposal asked for from the State Government is awaited.

I.A.S. I.P.S.

*1954. { **Shri H. G. Vaishnav:**
Thakur Jugal Kishore Sinha:

Will the Minister of Home Affairs be pleased to state:

(a) whether any quota of I.A.S. and I.P.S. officers recruited annually is fixed for every State;

(b) if so, what is the criterion for such fixation; and

(c) the basis on which I.A.S. and I.P.S. officers are allotted to the various States?

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes, in so far as recruitment by Competitive Examination to these Services is concerned.

(b) The annual recruitment rate for the I.A.S. I.P.S. cadres of the various States is prescribed on an actuarial basis. Actual recruitment in any particular year may, however, vary according to the actual gaps in the State Cadres.

(c) Direct recruits to the Indian Administrative Service are allotted to the various States having regard to the preferences expressed by them and their relative positions in the merit list, as also to the policy of the Government to allot a definite proportion of 'outsiders' to each State Cadre with a view to maintain the All India character of the Service. Allocation of direct recruits to the Indian Police Service Cadres of the various States is, as far as possible, made from amongst the candidates qualifying for appointment from the States concerned or an adjacent part 'C' State.

Scholarships to Backward Classes Students

*1957. **Shri M. D. Ramasami:** Will the Minister of Education be pleased to refer to the reply given to starred question No. 1534 on the 7th September, 1955 and state:

(a) whether Government contemplate giving scholarships to students belonging:

to Backward Classes other than Scheduled Castes and Scheduled Tribes during 1955-56 in accordance with the past practice; and

(b) if not, the reasons therefor?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) and (b). As already stated, the Government have decided to renew during 1955-56, scholarships of students belonging to Other Backward Classes who are admitted to the next higher class on passing their annual examination. As regards fresh awards to students of Other Backward Classes, whether the same principle, as was followed last year, will be followed this year also, is under consideration :

Indian Scholars to China

***1960. Shri Janardhan Reddy:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that according to a scheme of exchange of scholars between China and India, Government propose to send suitable graduates to China on Government Scholarships; and

(b) if so, the subjects that the students will study there?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes, Sir.

(b) The subjects proposed for study are: Arts subjects like Chinese Language and Literature, History, Philosophy, Political Economy and Law, Basic Sciences, Engineering, Medicine, Agriculture and Surgery, Different branches of Fine Arts, Architecture etc.

Displaced Government Servants

***1961. Sardar Akarpuri:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a number of displaced Government servants who superannuated as far back as 1952 are still continuing in service; and

(b) if so, the number of such persons?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). No displaced Government servant, who superannuated in or before 1952, is now on extension of service. Of such officers as were retired and re-employed, four are still in service.

The above information does not cover persons employed in or under the Railway Ministry or the Indian Audit Department.

Lime-stone Deposits

***1963. Shri Hem Raj:** Will the Minister of Natural Resources and Scientific Research be pleased to state :

(a) whether lime-stone deposits of high quality have been found at Dharamkot, Kangra District; and

(b) if so, the quantity likely to be available?

The Deputy Minister of Education (Dr. K. L. Shrimall): (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix X, annexure No. 21].

Application of Central Acts to Jammu and Kashmir State

***1965. Shri Nageshwar Prasad Sinha:** Will the Minister of Home Affairs be pleased to state which of the Acts of Parliament are proposed to be extended to the Jammu and Kashmir State?

The Deputy Minister of Home Affairs (Shri Datar): A Statement is placed on the Table of the House. [See Appendix X, annexure No. 22]. Correspondence is proceeding with the State Government about the extension of a few more Acts.

Revolvers

***1966. Sardar Iqbal Singh:** Will the Minister of Defence be pleased to state:

(a) the names of the firms where from revolvers were purchased for the Defence Services from the 1st April, 1954 to the 31st March, 1955 and the amount spent thereon;

(b) whether there is any provision for the manufacture of revolvers in the Indian Ordnance Factories;

(c) if so, total production of the last two years; and

(d) when India will be self-sufficient in their production?

The Deputy Minister of Defence (Sardar Majithia): (a) to (d). No revolvers were purchased for the Defence Services from 1-4-54 to 31-3-55, nor is it intended to purchase any during the next few years. The development of a .32" revolver for civilian use as well as an automatic pistol for the Services has been taken up by the Ordnance Factories. It is not in the public interest to disclose further information regarding the production of such weapons for the Services in the Ordnance Factories.